

Ph.No. 0191-2579126/2542759  
0194-2506067/2506279

email: socialwelfare.adm@gmail.com



Union Territory of Jammu and Kashmir  
**Social Welfare Department**

**Notification,**  
**Jammu, the 6th December, 2023**

S.O.- 605.- In exercise of the powers conferred by section 27 of the Juvenile Justice (Care and Protection of Children) Act, 2015, read with Rule 88 (13) of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rules 2021, the Government of Jammu and Kashmir, on the recommendations of Selection Committee, constituted vide notification S.O. 331 dated 08.07.2022, hereby appoint Ms. Shugufta Parveen D/O Gulam Nabi Sheikh R/O Qaimoh Kulgam as Member, Child Welfare Committee, Kulgam.

**By Order of the Government of Jammu and Kashmir.**

Sd/-

Sheetal Nanda, IAS  
Commissioner/Secretary to the Government  
Social Welfare Department

Dated: 06.12.2023

No. SWD-ICPS/8/202301  
Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. Principal Secretary to the Lieutenant Governor.
4. All Commissioner/Secretaries to the Government.
5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner, Kashmir/Jammu.
7. All Deputy Commissioners.
8. Director Information, J&K.
9. All HoD's/Managing Directors.
10. Director, Estates, J&K.
11. General Manager, Government Press, Jammu/Kashmir.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Commissioner/Secretary to the Government, Social Welfare Department.
14. In-charge website, SWD, Stock file.

(Mohd Imran Naik)JKAS  
Under Secretary to the Government  
Social Welfare Department